

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**  
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
CP243/ 16	TP94/17	Hearing	433 (e)	SBI Capital Markets Ltd. Vs Deepak Cables (India) Ltd.

SL.NO. NAME (IN CAPITAL)

DESIGNATION

&

PHONE NUMBER

REPRESENTATION TO WHOM  
(Petitioner Respondent)

SIGNATURE

  
**RAJESH S.**  
ADVOCATE

8123976974  
(Petitioner)

Counsel for petitioner is present. He has filed proof that notice issued to the Respondent was served on the Respondent. Respondent is called, absent. Respondent is set ex-parte.

For hearing the counsel for the petitioner posted to 23.03.2017

  
MEMBER (J)

  
MEMBER (T)